

represented to the Government regarding decanalisation of export of sugar.

[*English*]

**Minister's Conference**

\*564. DR. MURLI MANOHAR JOSHI :  
SHRI PARASRAM BHARDWAJ :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether a conference of the State Food and Civil Supplies Ministers was held in New Delhi recently;

(b) if so, the matters discussed therein;

(c) the outcome thereof;

(d) the proposed prices and names of commodities likely to be supplied to the poor and the criteria for determining the eligibility; and

(e) the cost to the exchequer in terms of subsidies and administrative expenditure ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :  
(a) to (c) A Conference of State Food & Civil Supplies Ministers was held in New Delhi on 7th August, 1996 on the subject "Streamlining the Public Distribution System with focus on Poor". The Conference unanimously endorsed the proposal for targetting the PDS on the poor and providing specially subsidised foodgrains to the population Below Poverty Line and recommended that the Central Government may bring in this targetted PDS into force as soon as possible.

(d) and (e) The details for streamlining the PDS accordingly are being worked out.

[*Translation*]

**Distribution of Telephone Bills by Private Sector**

\*565. SHRI GANGA CHARAN RAJPUT :  
SHRI PRABHU DAYAL KATHERIA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the MTNL and Telecom Department have awarded contracts for packing and distribution of telephone bills to private sector;

(b) if so, the details alongwith terms and conditions thereof;

(c) whether the rates of contractors have been heavily raised in comparison to previous years;

(d) if so, the reasons therefor; and

(e) the additional annual expenditure likely to be incurred by introducing the said scheme ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Contracts have been awarded for packing and distribution of bills in MTNL, Mumbai and Delhi. Department of Telecom has awarded a contract for packing only of bills in J & K Circle.

(b) The details are as statements-I, II, and III respectively.

(c) The rates were raised following finalisation of tender in Mumbai. In J & K Circle packing of bills by private contractors has been introduced this year.

(d) MTNL, Mumbai revised the rates as a result of the tender.

(e) In MTNL Mumbai, the estimated additional annual expenditure is Rs. 11,40,000/-.

In J & K Circle (Department of Telecommunications), the estimated additional annual expenditure is Rs. 45000/-.

**STATEMENT-I**

**DETAILS OF RATES PAYABLE TO CONTRACTORS FOR PACKING AND DISTRIBUTION OF THE BILLS IN RESPECT OF MUMBAI TELEPHONES**

**1. Mailing Agents**

	(Rs. per thousand bills)	
	1994-95-96	1996-97
Single Page bill (Without enclosure)	Rs. 35.00	Rs. 50.00
With enclosure	Rs. 40.00	Rs. 60.00
Multi Page bill (Without enclosure)	Rs. 45.00	Rs. 60.00
With enclosure	Rs. 50.00	Rs. 70.00

+ Actual Postal Charges.

**2. Private Couriers**

For lifting the bills from Computer Cell and delivery at the subs. premises

For South Area	Rs. 1950.00	Rs. 1950.00	] No ] Change
For West-III Area	Rs. 2750.00	Rs. 2750.00	

**STATEMENT-II**

DETAILS OF RATES PAYABLE TO CONTRACTORS  
FOR PACKING AND DISTRIBUTION OF THE BILLS  
IN RESPECT OF DELHI TELEPHONES

(Rs. per thousand bills)

	1994-95 & 95-96	1996-97
1. Mailing Agents (without separation of bills)	Rs. 63.50	Rs. 63.50
2. Separation of bills and Mailing	—	Rs. 77.00
3. Private Couriers for South Area	Rs. 1450.00	Rs. 1450.00

NOTE : The contract for the private courier has expired in respect of Delhi Telephones.

**STATEMENT-III**

DETAILS OF RATES PAYABLE TO THE  
CONTRACTORS FOR PACKING OF  
THE BILLS IN J & K CIRCLE

- (i) 14 paise per bill for non STD bills.
- (ii) 23 paise per bill for STD with detailed bills.
- (iii) Stitching and packing material to be supplied by the contractor.

*[English]*

**Welfare Schemes for Economically  
Weaker Sections**

\*566. SHRI BHAGWAN SHANKAR RAWAT :  
SHRI GIRDHARI YADAV :

Will the Minister of WELFARE be pleased to state :

(a) the details of welfare schemes introduced by the Union Government for economically weaker sections alongwith the allocations made therefor during each of the last three years, State/UT-wise;

(b) whether the funds allocated for implementation of schemes have not been fully utilised;

(c) if so, the reasons therefor; and

(d) the number of families proposed to be benefitted and the number out of them actually benefitted under these schemes during the above period ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) :

**Economically Weaker Sections****1. Scheduled Castes Development**

(a) to (d) For the welfare and development of Scheduled Castes there are 14 schemes, out of which 10 are centrally sponsored schemes and 4 are central sector schemes. The centrally sponsored schemes include 1) Assistance to Scheduled Castes Development Corporation, 2) Liberation and Rehabilitation of Scavengers, 3) Post Matric Scholarship, 4) Pre Matric Scholarship, 5) Book Banks, 6) Girls Hostel, 7) Boys Hostel, 8) Coaching and Allied Scheme, 9) Upgradation of Merit and 10) PCR/Atrocities. The central sector schemes include 1) Special Central Assistance to SCP, 2) National Scheduled Castes and Scheduled Tribes Finance and Development Corporation, 3) Aid to Voluntary Organisations (NGOs) and Research and Training.

Under the Centrally Sponsored Schemes matching assistance has to be provided by the States. The Central Sector Schemes are fully funded from the Central budget.

In respect of central assistance to the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC), there is no earmarking of funds to the States. The NSFDC releases the sums through the State channelising agencies based on the proposals received from them. Like-wise, in respect of assistance to voluntary organisations (NGOs), releases are not made State-wise but directly to NGOs. In respect of the scheme of Research and Training, no direct releases are being made to the States. Under this scheme grant-in-aid is given to research organisations and universities.

Statements indicating release, utilisation and non-utilisation in respect of the 10 Centrally Sponsored Schemes and one central sector scheme (SCA to SCP) for the last 3 years are given in statements I to XI. The reasons for non-utilisation include non-receipt of complete proposals from States and inadequate matching shares.

**STATEMENT-I**

NAME OF THE SCHEME : SCHEDULED CASTES  
DEVELOPMENT CORPORATIONS (SCDCs)

(Rs. in lakhs)

S. No.	Name of the State	Central Assistance Released		
		1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	575.52	577.33	575.67
2.	Assam	22.10	24.02	30.74
3.	Bihar	113.52	Nil	57.64
4.	Gujarat	96.07	17.82	15.10
5.	Haryana	169.31	75.31	49.00